

(ग) यमुना-पार के क्षेत्र खिचड़ीपुर में नवम्बर, 1976 से सुपर बाजार की एक शाखा कार्य कर रही है। यमुना-पार के क्षेत्र में जब कभी भी घोर शाखाएं खोलने के लिए उपयुक्त स्थान दिया जाएगा, सुपर बाजार के प्रबन्धकों द्वारा नई शाखाएं खोलने के बारे में विचार किया जायेगा। जहां तक तिलक नगर के क्षेत्र का संबंध है, जनकपुरी और राजीरी गार्डन में स्थित शाखाएं काफी हद तक वहां के निवासियों की आवश्यकताओं को पूरा करती हैं। यदि इन क्षेत्रों में उपयुक्त स्थान उपलब्ध हो जाता है, तो नई शाखा खोलने के प्रश्न पर भी विचार किया जायेगा।

Directors nominated for Boards of Nationalised Banks

8505. SHRI MAHMOOD HASAN KHAN: Will the Minister of FINANCE be pleased to state:

(a) the number of Directors nominated bank-wise for the Boards of the 14 nationalised banks and the State Bank of India;

(b) the number of Muslims and members of other minorities nominated as Directors of the Boards of such banks separately and bank-wise; and

(c) on what basis selection for nomination as Directors of Bank is made?

THE MINISTER OF FINANCE SHRI H. M. PATEL: (a) The information is given in statement I laid on the Table of the House [Placed in Library. See No. LT—2215/78].

(b) The relevant information is indicated in statement II laid on the Table of the House. [Placed in Library. See No. LT-2215/78].

(c) The criteria followed for the appointment of Directors on the Boards of the nationalised banks are given in clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 Statement III laid on the Table of the House. [Placed in Library. See No. LT-2215/78].

As regards the State Bank of India, the nominations were made by Government in terms of the provisions contained in section 19(1)(d) and section 21(1)(c) of the State Bank of India Act, 1955. While, for nomination of directors on the Central Board of the State Bank the law lays down the criteria, namely, that they will be nominated by the Central Government in consultation with the Reserve Bank of India from among persons having special knowledge of the working of cooperative institutions and or rural economy or experience in commerce, industry, banking or finance, no such criteria have been specifically laid down for nomination of members on the Local Boards of the State Bank. Government have, in consultation with the Reserve Bank of India, nominated on these Boards persons competent to represent the interests of farmers, small-scale industry, cooperation as also persons with professional experience and expert knowledge in different fields which are likely to be useful for the working of the State Bank.

Price of Dhania

8506. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that the price of Dhania has fallen steeply in the market due to which agriculturists are forced to sell Dhania product much below the cost of production in places like Guna, Kumbhraj of Madhya Pradesh and other producing centres;

(b) whether Government are considering to work out the cost of production of Dhania and give the farmers relief by remunerative support price to save their losses; and

(c) whether it is a fact that the above situation has arisen due to stoppage of export of Dhania by Government?

THE MINISTER OF STATE IN THE THE MINISTRY OF COMMERCE